

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 114
CP No. (IB)- 16/122/JPR/2024
Under Section 122 of IBC, 2016**

In the matter of:

Jai Shree Mishra

.... Applicant

Versus

Indiabulls Housing Finance Ltd. & Ors.

...Respondent

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 03.07.2024.


(Prabhu Dayal Sewda)
Court Officer

May 01, 2024